

**Central Administrative Tribunal  
Principal Bench**

**OA No.1228/2017**

New Delhi, this the 11<sup>th</sup> day of April, 2017

**Hon'ble Mr. P.K. Basu, Member (A)**

Vinod Kumar Yadav, JE (QS&C),  
MES-Ex-JC199947K,  
Aged about 50 years,  
S/o Late Shri Ram Pati Yadav,  
R/o P-91/8, Old Pinto Park, Palam,  
Delhi Cantt.-10.

...Applicant

(By Advocate : Shri M.D. Jangra for Shri M.K. Bhardwaj )

**Versus**

1. Union of India,  
Through, Secretary,  
Ministry of Defence, South Block,  
New Delhi.
2. The Engineer in Chief,  
E-in-C Branch,  
Integrated HQ of MOD (Army)  
Kashmir House, Rajaji Marg,  
New Delhi-110011.
3. The Directorate General (Personal) E1B,  
Engineer-in-Chief's Branch,  
Integrated HQ of MOD (Army),  
Kashmir House, Rajaji Marg,  
New Delhi-110011.
4. The Chief Engineer,  
Headquarters,  
Western Command,  
PIN 908543, C/o 56 APO

...Respondents

## **ORDER (ORAL)**

The facts and circumstances and issues involved in this OA are the same as in OA 1167/2017, which has been dismissed by us for reasons recorded. In view of order passed in OA No.1167/2017 dated 11.04.2017, this OA is also dismissed.

( P.K. Basu )  
Member (A)

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